

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
LOK SABHA

STARRED QUESTION No. \*386  
ANSWERED ON 27<sup>TH</sup> MARCH 2025

**ODOP FOR NALGONDA IN TELANGANA**

**\*386. SHRI KUNDURU RAGHUVeer:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government is aware that sweet oranges identified as the One District One Product (ODOP) for Nalgonda district in Telangana face commercial limitations due to bitterness-causing compounds like limonin and naringin and if so, the details thereof;
- (b) whether the Government has any plans to collaborate with Central Food Technological Research Institute (CFTRI), Mysuru and Indian Institute of Food Processing Technology (IIFPT), Thanjavur to develop technology for reducing limonin content to make sweet orange juice commercially viable;
- (c) if so, the timeline for developing and making such technology accessible to the farmers to enhance the market demand;
- (d) whether the Government is contemplating to revise Nalgonda's ODOP and replace sweet oranges with crops like cotton or paddy which are better suited to the region's climate and market conditions and if so, the details thereof;
- (e) the criteria for selecting ODOPs and whether any mechanism exists to revise them based on farmers' feedback, if so, the details thereof; and
- (f) the steps taken/being taken by the Government to ensure that farmers benefit from ODOP initiatives or receive support for alternative crops if a revision is made?

**ANSWER**

**THE MINISTER OF FOOD PROCESSING INDUSTRIES  
(SHRI CHIRAG PASWAN)**

**(a) to (f):** A statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA  
STARRED QUESTION NO. \*386 ANSWERED ON 27.03.2025 REGARDING “ODOP FOR  
NALGONDA IN TELANGANA”**

Sweet oranges have been identified as the One District One Product (ODOP) for Nalgonda District in Telangana based on the recommendations of the State Government of Telangana. Sweet orange was chosen as the ODOP (One District One Product) for Nalgonda District by the State Government due to its suitability for cultivation, high productivity and predominance of crop in the region.

Ministry of Food Processing Industries (MoFPI) has been extending financial assistance to undertake demand driven Research and Development (R&D) work for the benefit food processing industry in terms of product and process development, efficient technologies, improved packaging, value addition etc. with commercial value along with standardization of various factors.

However, MoFPI has not received R&D proposal neither from State Government of Telangana nor from any of the Research Institutions including Central Food Technological Research Institute (CFTRI), Mysuru and Indian Institute of Food Processing Technology (now renamed as NIFTEM), Thanjavur for supporting development of technology for reducing bitterness causing compounds to make sweet orange juice commercially viable.

In order to change the ODOP for Nalgonda, the State Government has to submit a proposal to MoFPI. However, no such proposal has been received from the State Government of Telangana.

The organizations such as Central & State PSUs/ Joint Ventures/ Farmer Producers Organization (FPOs)/ NGOs/ Cooperatives/ SHG's/ Pvt. Ltd. Companies/ Individuals proprietorship firms etc. including individual farmers are eligible for availing financial support / incentive under the PMFME scheme subject to compliance of the terms and conditions prescribed in the scheme guidelines. The details of support available under PMFME Scheme for both ODOP and non-ODOP are at **Annexure**.

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**ANNEXURE REFERRED IN REPLY TO PART (a) TO (f) OF LOK SABHA STARRED QUESTION NO. \*386 ANSWERED ON 27.03.2025 REGARDING “ODOP FOR NALGONDA IN TELANGANA”**

The following support is provided under PMFME Scheme in the country for all the products including ODOP products:

- (i). *Support to Individual / Group Category Micro Enterprises*: Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital*: Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakhs per SHG Federation.
- (iii). *Support for Common Infrastructure*: Credit linked capital subsidy @35% subject to maximum of Rs. 3 crores to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure.
- (iv). *Branding and Marketing Support*: Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building*: The scheme envisages training for Entrepreneurship Development Program (EDP) to meet the requirement of food processing industry and product specific skilling.

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